

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

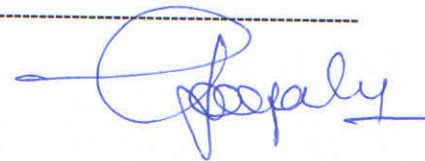
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.42/ BB/2017	-	For Directions	Rule-7(1) of IB.	DCS International Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	THIRUPAL GORIGE Insolvency Professional 9448384064	Resolution Profession of
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The matter is taken up today. RP, Shri Thirupal Gorige is present. He reported that the committee of creditors have decided to wind up the company and that they have passed a resolution. He has also brought to the notice of the Tribunal that one of the debtors of the company is not acting to his direction for remitting the amount payable to the company to the Company's account and he is seeking a direction from this Tribunal.

The Tribunal hereby orders notice to the debtor to be present in the Tribunal to pass further direction. Registry to prepare notice to the said debtor to both the addresses as furnished by the RP.

List it on 16.10.2017.


MEMBER (J)


MEMBER (T)